



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,20th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	Crl.Pet./7/2021	KIRTI MOHAN PATOWARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
2	Crl.Pet./799/2021	MAHBUB ALI AZAD @ MEHEBUB ALI AZAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MS. S SAIKIA	PP, ASSAM
3	Crl.Pet./44/2022	NIBRITY DASGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r-3,4) MS. A S BAIDYA MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
4	Crl.Pet./110/2022	MD. ACHABUR RAHMAN @ MD ASABUR RAHMAN @ MD ASHABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	PP, ASSAM
5	Crl.Pet./1004/2022	SUPRIO GHOSE @ SUPRIYO GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S A SIKDER	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANAR	13-12-2022	To	08-02-2023

11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/1110/2021	DHANESWAR TOCHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, ELECTION COMMISSION. SR. GA, ASSAM SC, IWT
2	WP(C)/2393/2021	HOWRAH COTTAGE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		GA, ASSAM SC. AGRICULTURE
3	WP(C)/2952/2021	RAKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM SC, AG SC, EXCISE DEPTT.
4	WP(C)/3400/2021	JOHN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/3552/2021	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M KECHII	GA, ASSAM

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[AT 11:00 AM]

BEFORE:

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/6499/2010	THE STATE OF ASSAM <b>Versus</b> SMT.SWAPNA DUTTA	MR.B J GHOSH JR. GA, ASSAM	MR.Y DOLOI MR. S K GHOSH MS F AHMED ADDL. AG, ASSAM
2	I.A.(Civil)/672/2019 in MACApp./174/2019	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> MACApp./174/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS		
3	I.A.(Civil)/4077/2019 in MACApp./11808/2019	MUSSTT. BABULI BEGUM @ RABIA BEGUM <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. R BORUAH	MR. T ISLAM MR. K PRASAD MS. R DEKA
	<b>WITH</b> MACApp./11808/2019 (Filing Number)	MUSSTTI BABULI BEGUM @ RABIA BEGUM <b>Versus</b> THE REGIONAL MANAGER AND ANR		
4	WP(C)/4122/2021	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
5	Arb.P./10/2022	RANJAN DEB <b>Versus</b> MR. KISHORE CHAKRABORTY AND ANR.	MR. K P PATHAK MR. H DAS	MR M RANA (R1)
6	Cont.Cas(C)/401/2022	HASANUZZAMAN SHEIKH <b>Versus</b> DR (SMTI) ALKA BHARGAVA AND 2 ORS	MD. S ALOM MR. M S ALAM	
7	Cont.Cas(C)/427/2022	SALIMUDDIN AHMED AND 6 ORS. <b>Versus</b> MAHANANDA PATHAK AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY	
8	WP(C)/4311/2022	BISHNU RAM GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D K BHATTACHARYYA MR A ATREYA	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/5410/2022	GOHIN DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MRS. S S BAWARI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, P AND R.D. GA, ASSAM
10	WP(C)/6535/2022	BHIMBIR DEWRY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MS. A MEDHI MR A ATREYA	SC, ELEM. EDU SC, BTC

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